## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/547/ (IB)/2017

NAME OF THE PETITIONER(S)

: FOSROC CHEMICALS

NAME OF THE RESPONDENT(S)

: CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. KARTHIKEI BACAN PRETHI. S. ARASU

2. 3. Yasu Arafulte

Counsel for lespondent parts &

**ORDER** 

Counsel for both of the parties present. Counsel for Corporate Debtor has filed the counter, copy of which is given to the other side. Matter is posted for final arguments. Put up on 29.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)